NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 988/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017 5/1m/18

NAME OF THE PARTIES: M/s. Aspen Infrastructure Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
۱.	Hermut Lith.	Advict for Applicant	American H-
/			

ORDER C.S.A. No. 988/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- Seeking adjournment. Adjourned to 05.01.2018. 2.

Sd/-Bhaskara Pantula Mohan Member (Judicial) 22.11.2017. aah

Sd/-

M.K. Shrawat Member (Judicial)